

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 18 of 2012 in  
DFR No. 1425 of 2011**

**Dated : 27<sup>th</sup> February, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**North Eastern Electricity Power Corporation Ltd. ...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant/(s) : Ms. Shikha Ohri with  
Applicant Mr. Debjani Dey (Rep.)**

**ORDER**

**I.A. No. 18 of 2012  
(Condone delay Application)**

The learned counsel for the Applicant seeks some more time to serve notice on the Respondents.

Post the matter on **01.03.2012.**

**( Rakesh Nath )  
Technical Member  
ts**

**(Justice M. Karpaga Vinayagam)  
Chairperson**